

Contempt Application no 853-93

ORDER - SHEET

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
(ALLAHABAD)

OA No. 914-92 OF 199

Indrapal Singh VERSUS C. S. Rawat

Sl.No.	DATE	OFFICE REPORT	ORDER
1	2	3	4
		<p><u>O.B</u></p> <p>A. Contempt application no 853-93 is OA 914-92 filed on 10-5-93 against C. S. Rawat for not complying the Tribunal's order dt 15-X-92 passed by the bench of Hon.ble Mr. M.C. Srinivasan v.c. ad term ble Mr. K. Obayya AM.</p> <p>The copy of Judgment is attached with the application.</p> <p>D.R(7) has ordered to put up before Hon.ble Court on 12-5-93 as mentioned in Case no C no I.</p> <p><u>11/5/93</u></p>	

GHANSHYAM

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

Contempt Application No. 853 of 1993

In

Original Application No. 914 of 1992

Indra Pal Singh

... Applicant

Versus

Union of India

... Respondents

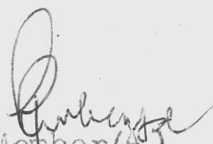
CORAM:

Hon. Mr. Justice R.K. Varma, V.C

Hon. Mr. K. Chayya, Member(A)

(By Hon. Mr. Justice R.K. Varma V.C)

Sri O.P. Gupta, learned counsel for the applicant is heard. After hearing, learned counsel prays for withdrawing this petition for contempt. He is permitted to do so. The petition is dismissed as withdrawn.


Member(A)


Vice Chairman

Dated: 12.5.1993

(Uv)